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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP/46/2017
NAME OF THE PETITIONER(S) : VBJ PRECIOUS JEWELLS PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	A-M-ILANGO	COUNSEL FOR PETITIONER	J.

ORDER

Counsel for the applicant present. The matter is posted for hearing. Put up on
19.06.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)